

## **DISTRICT & SESSIONS COURT, OSMANABAD**

### **NOTICE**

It is hereby notified for the information of Advocates and the parties appearing in person that from Monday, the 06<sup>th</sup> April, 2020, hearing of urgent matters, if any, will be taken up through Video Conferencing only between 12.00 noon to 02.00 p.m. on all Court working days until further orders.

Advocates and parties appearing in person may mention urgent matters through the Video Conferencing Unit installed in Computer Room, District Court Building, Osmanabad, and in server room (adjacent to Nazir Office, Court of the Chief Judicial Magistrate, Osmanabad).of District Court Building, Osmanabad.

The Advocates shall e-mail the application for an urgent hearing to this office on e-mail address- **mahosmdc@mhstate.nic.in**. They shall mention their Bar Council enrolment number in the application and shall also attach a soft copy of their Photo-Id.

If the concerned Judicial Officer allows the application, the concerned officials shall communicate the date and time slot for hearing through Video Conferencing to the Advocates concerned. On the date and time specified, the Advocates may make their application in such urgent matters only through the VC.

Upon the office specifying the date and time, the applicant's Advocate shall give notice of the listing and serve a soft copy of the application on the Respondents/s.

#### **Court wise E-mail id of District Court and Taluka courts of**

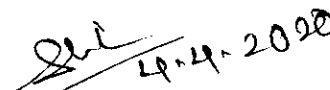
##### **Osmanabad District**

<b>Sr. No</b>	<b>Name of the Court</b>	<b>E-mail id</b>
1.	Disrict & Sessions Court, Osmanabad	mahosmdc@mhstate.nic.in
2.	Court of the Chief Judicial Magistrate, Osmanabad	cjmosmanabad@gmail.com

3. Civil Court Senior Division, cjsdbad@gmail.com  
Osmanabad
4. Court of District Judge-1, Omerga dj1omerga@gmail.com
5. Civil Court Senior Division, Omerga cjsdomerga@gmail.com
6. Civil Court Junior Division, Omerga cjjdomerga@gmail.com
7. Court of District Judge-1, Bhoom [adjbhoom@gmail.com](mailto:adjbhoom@gmail.com)  
[adjcourt.bhoom@bhc.gov.in](mailto:adjcourt.bhoom@bhc.gov.in)
8. Civil Court Senior Division, Bhoom [cjsdbhoom@gmail.com](mailto:cjsdbhoom@gmail.com)
9. Civil Court Junior Division, Bhoom [mahosimbhosc@indianjudiciary.gov.in](mailto:mahosimbhosc@indianjudiciary.gov.in)
10. Civil Court Junior Division, Tuljapur [civilcourttuljapur@gmail.com](mailto:civilcourttuljapur@gmail.com)
11. Civil Court Junior Division, Lohara [cjldlohara@gmail.com](mailto:cjldlohara@gmail.com)
12. Civil court SD & Civil Court Jr.Division, Paranda [cjld.paranda@gmail.com](mailto:cjld.paranda@gmail.com)  
[legalaidd.paranda@gmail.com](mailto:legalaidd.paranda@gmail.com)
13. Civil Court Junior Division, Kalamb [mahosmkalsc@indianjudiciary.gov.in](mailto:mahosmkalsc@indianjudiciary.gov.in)
14. Civil Court Junior Division, Washi [civilcourtwashi.1@gmail.com](mailto:civilcourtwashi.1@gmail.com)

District Court, Osmanabad {}

Date: 4<sup>th</sup> April, 2020 {}

  
4.4.2020  
(Smt. S.M. Shinde)  
Principal District Judge,  
Osmanabad.

Out No. HKW/Adm/250/2020

Date 04/APRIL, 2020.

Copy forwarded for information & necessary action to :-

- 01) The District Judge-1, Osmanabad/Omerga/Bhoom
- 02) The District Judge-2, Osmanabad/Bhoom.
- 03) The District Judge-3, Osmanabad.
- 04) The Adhoc District Judge-1, Osmanabad/Omerga/Bhoom
- 05) The Judge, Family Court, Osmanabad.
- 06) The Secretary DLSA, Osmanabad
- 07) The Civil Judge, S.D., Osmanabad/Omerga/Bhoom/Paranda.
- 08) The Chief Judicial Magistrate, Osmanabad
- 09) The Jt. Civil Judge, S.D., Osmanabad./Omerga.
- 10) The 2<sup>nd</sup>/3<sup>rd</sup>/4<sup>th</sup>/5<sup>th</sup>/6<sup>th</sup>/7<sup>th</sup> Jt. Civil Judge, S.D., Osmanabad.
- 11) The Civil Judge, JD, Tuljapur/Kallam/Washi/Lohara.
- 12) The Jt. Civil Judge, JD, Osmanabad/Tuljapur/Omerga /Lohara/Kallam/Bhoom/Paranda
- 13) The 2<sup>nd</sup> Jt. Civil Judge, JD, Osmanabad/ Omerga/ Tuljapur/ Kallam/ Bhoom/ Paranda.
- 14) The 3<sup>rd</sup> Jt. Civil Judge, JD, Osmanabad/Omerga.
- 15) The 4<sup>th</sup>/5<sup>th</sup>/6<sup>th</sup> Civil Judge, JD, Osmanabad.
- 16) District Government Pleader & Public Prosecutor, Osmanabad. With a request to inform all Government Pleaders of Osmanabad as well as A.P.P of Taluka Courts.
- 17) Addl./ Asst. director of Procution, Osmanabad. With a request to inform to all Assistant Public Prosecutors.
- 18) Ass. Public Prosecutor, Osmanabad.
- 19) The president, Bar Association, Osmanabad.
- 20) Superintendent T/W, District Court, Osmanabad.

- 21) Asst. Superintendent C.F.A. /MACP /Bench, District Court, Osmanabad.
- 22) Sr. Clerk, Civil Appeal Section/Criminal Appeal Section, District Court, Osmanabad.
- 23) District System Administrator, District Court, Osmanabad.

24) Notice Board

Copy to

- 1) The superintendent of Police, Osmanabad with a request to inform all police stations of Osmanabad District.
- 2) The Dy. Superintendent of Police, Osmanabad, ACB Office, Osmanabad.
- 3) The Sub-Divisional Police Officers, Osmanabad/Omerga/Bhoom/Tuljapur.
- 4) The Superintendent, District Prison Office, Osmanabad.
- 5) The Police Station, Osmanabad City/ Osmanabad Rural/Osmanabad Anand Nagar/Omerga/Murum/Tuljapur/Naldurg/Tamalwadi/Bhoom/ Ambhi/Paranda//Kallam/Shiradhon/Yermala/Dhoki/Bembli.

Copy to

- 1) The president Bar Association, Omerga Through District Judge-1 Omerga.
  - 2) The president Bar Association, Tuljapur Through C.JD, Tuljapur
  - 3) The president Bar Association, Lohara Through C.JD, Lohara.
  - 4) The president Bar Association, Kallam Through C.JD, Kallam.
  - 5) The president Bar Association, Washi Through C.JD, Washi.
  - 6) The president Bar Association, Paranda Through C.JD, Paranda.
  - 7) The president Bar Association, Bhoom Through C.JD, Bhoom.
- They are requested copy of notification affixed on Notice Board.